



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**  
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 20<sup>th</sup> April, 2024

**NOTICE**

Please take notice that the following matters adjourned in Chennai Bench on 19.04.2024 are as follows. The next dates of Hearing are indicated below:

S.No	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	TA (AT) No. 260/2021 (CA (AT) No. 107/2019)	M/s United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	19.04.2024	08.07.2024
2	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	19.04.2024	12.07.2024
3	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr. <b>WITH</b>	19.04.2024	18.07.2024
4	Comp App (AT) (CH) (Ins) No. 398/2022 IA No. 948/2022 IA No. 949/2022 IA No. 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	19.04.2024	18.07.2024
5	Comp App (AT) (CH) (Ins) No. 135/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023	Malay Bhadra Vs Mr. CA Jasin Jose & Anr.	19.04.2024	22.07.2024

6	Comp App (AT) (CH) (Ins) No. 89/2024 IA No. 250/2024 IA No. 251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriraam Shekher, RP of Saalim Shoes Pvt. Ltd.	19.04.2024	24.04.2024
7	Comp App (AT) (CH) (Ins) No. 123/2023 IA No. 419 & 421/2023 IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	19.04.2024	18.07.2024
8	Comp App (AT) (CH) (Ins) No. 270/2023 IA No. 838/2023 IA No. 837/2023	M. Shanmugham Vs Marappan Textiles Private Limited & Anr.	19.04.2024	19.07.2024
9	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Vs Mr. Vinod Balachandran- Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	19.04.2024	15.07.2024
10	Comp App (AT) (CH) (Ins) No. 93/2023 IA No. 327/2023 IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	19.04.2024	22.07.2024
11	Comp App (AT) (CH) (Ins) No. 111/2024 IA No. 298/2024 IA No. 297/2024	Mr. Jangam Gopi, Ex-Director & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	19.04.2024	23.07.2024
12	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020 IA No. 405/2020 IA No. 406.2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	19.04.2024	08.07.2024

13	Comp App (AT) (CH) No. 39/2021 IA No. 537/2021 IA No. 538/2021 IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. <b>WITH</b>	19.04.2024	11.07.2024
14	Comp App (AT) (CH) No. 40/2021 IA No. 540/2021 IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. <b>WITH</b>	19.04.2024	11.07.2024
15	Comp App (AT) (CH) No. 41/2021 IA No. 542/2021 IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.	19.04.2024	11.07.2024
16	TA No. 58/2021 (Comp App (AT) No. 149/2020 IA No. 513/2021 IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	19.04.2024	12.07.2024
17	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 IA No. 1619/2020 IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Mr. Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & Ors.	19.04.2024	12.07.2024
18	Comp App (AT) (CH) (Ins) No.272/2021 IA No. 588/2021 & 508/2022 IA No.589/2021 IA No. 590 & 594/2021 IA No. 204 & 914/2023 IA No. 1170/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	19.04.2024	15.07.2024
19	Comp App (AT) (CH) (Ins) No. 273/2022 IA No. 657/2022 IA No 586/2022 IA No. 100/2023	Vishnuvallabh Infra Private Limited Vs IVRCL Limited & Anr	19.04.2024	16.07.2024
20	Comp App (AT) (CH) (Ins) No. 80/2022 IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	19.04.2024	19.07.2024

21	Comp App (AT) (CH) No.128/2022 IA No. 1101/2022 IA No. 957 & 1000/2023 IA No. 1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	19.04.2024	16.07.2024
22	Comp App (AT) (CH) (Ins) No. 367/2023 IA No. 1120/2023 IA No. 1215 & 1216/2023 IA No. 1314/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd  <b>WITH</b>	19.04.2024	23.07.2024
23	Comp App (AT) (CH) (Ins) No. 368/2023 IA No. 1121/2023 IA No. 1123/2023 IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	19.04.2024	23.07.2024
24	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	19.04.2024	23.07.2024
25	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr.	19.04.2024	19.07.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench